

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 106(ND)/2016
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. S. K. MOHAPATRA
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 23.09.2016

NAME OF THE COMPANY: Subhash Manocha & Ors.

V/s.

M/s. Galaxy Sports Shoes Company Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the
Companies Act 2013.

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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1.	Necar Ahmad	PCS	] for Respondents	
2.	Shonad Rajwanshi	PCS		

1.	Vasudha Sen	Adv.	] Petitioner	
2.	Pushkar Taimni	Adv.		

1.	Mr. Amarjit Singh Chandhok	Sr. Adv.	] for Rep. 
2.	Ms. Manmeet Arora	Adv.	
3.	Ms. Chand Chopra	Adv.	
4.	Mr. Tarang Gupta	Adv.	

Order

For orders see order in CP 105(ND)/2016